

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

IB-1158/ND/2018,
IA/4624/2021, IA/1888/2020, IA/675/2022

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

...Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

...Respondent

SECTION

U/s 7 of IBC

Order delivered on 02.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

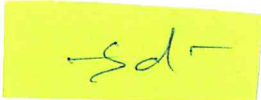
For the Applicant : Adv Rishi Singhal

For the Respondent : Adv. Abhishek Anand and Adv. Sahil Bhatia

ORDER

IA/4624/2021, IA/1888/2020 & IA/675/2022:

We have heard the Counsels for both the parties. With the consent of both the parties, all the IAs be posted to **15.12.2022** for arguments.



**(RAHUL BHATNAGAR)
MEMBER (T)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**